

(b) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) and (b). None of the Telephone Operators in the Lady Hargings Medical College & Smt. Sucheta Kripalani Hospital has yet been promoted as Upper Division Clerk. This will be done after the merger of the cadre of the Telephone Operators with the clerical cadre of the institution has been finalised and their inter seniority determined. These aspects are under consideration in consultation with other Departments concerned.

Special Pay and Promotion to Telephone Operators by Sucheta Kripalani Hospital

4399 SHRI AMAR ROYPRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Sucheta Kripalani Hospital, New Delhi have implemented in toto the instructions contained in the Office Memorandum No A28011/1/77-Estt II, dated the 9th September, 1977 issued by the Ministry of Health and Family Welfare in connection with the grant of special pay and promotion to its Telephone Operators; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) and (b). The Lady Hargings Medical College & Smt Sucheta Kripalani Hospital has implemented the orders in so far as the grant of special pay to the Telephone Operators is concerned. The question of merger of the Telephone Operators cadre in the clerical cadre of the institution is under consideration and after this has been finalised, the eligible Telephone Operators would be considered for promotion.

18 hrs.

MR SPEAKER. Papers to be laid.

SHRI RAGVALU MOHANARANGAM (Chengalpattu): Before you go to the next item, the day before yesterday I gave a call attention notice **

MR SPEAKER No, no please don't record I have called Papers to be laid Shri Rabi Ray.

(Interruptions)**

12.01 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI FOR 1977-78

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY) I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1977-78, under Section 19 of All India Institute of Medical Sciences Act, 1956 [Placed in Library. See No LT-4131/79]

ANNUAL REPORT AND REVIEW OF CENTRAL COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD FOR 1977-78 WITH STATEMENT FOR DELAY AND REPORT OF FATAL ACCIDENT IN SINGARENI COLLIERIES CO. LTD.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) on the working of the Central Coal Mines Rescue Stations Committee Dhanbad, for the year 1977-78